

Annexure-4

Name of the corporate debtor: SAHA INFRA TECH PRIVATE LIMITED; Date of commencement of CIRP: 28 FEBRUARY 2020; List of creditors as on: 04.07.2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may beset-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted (on the basis of available data)	Nature of claim	Amount covered by guarantee	Whether related party?						% of voting share in CoC
1	Munish Kohli	05-07-2021	60,49,863.00	0	Loan given to director	NA	NA	NA	Nil	No	60,49,863.00	-	NA
2	Geetanjali Sabharwal	06-07-2021	2,43,78,542	0	Settlement Agreement	NA	NA	NA	Nil	No	2,43,78,542.00	-	Claimant filed revised claim in Form CA and shifted to Annexure-2
3	Kiran Chawla	17-07-2021	1,16,19,840	0	Buyback Agreement	NA	NA	NA	Nil	No	1,16,19,840.00	-	Claimant filed revised claim in Form CA and shifted to Annexure-2
4	Mekaster Finlease Limited	12-05-2022	41,82,12,354	0	Loan	NA	NA	NA	Nil	No	41,82,12,354	-	Belated Claim
5	Sunshine capital ltd	12-05-2022	32,51,939	0	Loan	NA	NA	NA	Nil	No	32,51,939	-	Belated Claim
6	ECHT Finance ltd	12-05-2022	7,53,19,037	0	Loan	NA	NA	NA	Nil	No	7,53,19,037	-	Belated Claim
TOTAL			53,88,31,575	-							53,88,31,575	-	